

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1182 of 2019

IN THE MATTER OF:

Manesh Agarwal

...Appellant

Versus

Bank of India & Anr.

...Respondents

Present:

**For Appellant: Mr. Nikhil Nayyar, Sr. Advocate with Ms. Vanshaja Shukla,
Ms. Anuja Pethia and Mr. Noor Shergill, Advocates.**

For Respondent: Mr. V. Seshagiri and Mr. Siddharth Sachar, Advocates.

O R D E R

04.02.2020 Heard both the sides. **'Judgment is Reserved'**.

The Learned counsels appearing for the parties are directed to file Written Submission(s) containing not more than 3 pages, within 3 days from today.

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)